

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 1147
TO BE ANSWERED ON 18.09.2020

NEW NIRBHAYA FUND

1147. SHRI NATARAJAN P.R. :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has constituted/ established a new Nirbhaya Fund;
- (b) if so, the details of aims and objectives of the new fund; and
- (c) the funds allocated/ utilized towards procurement of forensic kits for cases of sexual assault along with the number of beneficiaries so far, State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The Nirbhaya Fund has been established by the Government for supporting projects specifically designed to improve the safety and security of women. It is a non-lapsable corpus fund, administered by the Department of Economic Affairs of the Ministry of Finance. The schemes/ projects under Nirbhaya Fund are either directly implemented by Ministries/ Departments of Central Government or through their Implementing Agencies (IAs)/ State Governments/ Union Territory Administrations.

(c): Police and Public order are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens are primarily the concern of the States/UTs. However, in order to facilitate States/UTs to undertake efficient and timely investigation in cases of sexual assault, a total of 14950 Sexual Assault Evidence Collection (SAEC)Kits have been provided to them for use in such cases at a total cost Rs. 2.97 crore under Nirbhaya Fund. State/ UT-wise details of distribution of SAEC Kits are at Annexure.

Annexure

Annexure referred to in reply to part (c) of Lok Sabha Un-starred Question No.1147 for answer on 18.09.2020 regarding 'New Nirbhaya Fund'

State/ UT-wise details of distribution of SAEC Kits

Sr.No.	States/UTs	SAEC Kits distributed
1.	Uttar Pradesh	3056
2.	Bihar	185
3.	West Bengal	454
4.	Madhya Pradesh	1187
5.	Rajasthan	1452
6.	Jharkhand	426
7.	Assam	621
8.	Punjab	344
9.	Chhattisgarh	466
10.	Haryana	787
11.	J & K	94
12.	Uttarakhand	204
13.	Himachal Pradesh	153
14.	Delhi	483
15.	Chandigarh	107
16.	Maharashtra	854
17.	Tamil Nadu	279
18.	Karnataka	334
19.	Gujarat	505
20.	Andhra Pradesh	257
21.	Odisha	513
22.	Telangana	415
23.	Kerala	517
24.	Tripura	105
25.	Meghalaya	109
26.	Manipur	108
27.	Nagaland	89
28.	Goa	96
29.	Arunachal Pradesh	98
30.	Mizoram	102
31.	Sikkim	93
32.	Puducherry	92
33.	Andaman Nicobar	97
34.	Dadra Nagar Haveli	92
35.	Daman and Diu	88
36.	Lakshadweep	88
	Total	14950
